

Date: 27.6.94 [Per M.S. Deshpande. V.C.]

Mr. S. Natarajan for Mr. B. Ranganathan for the applicant and Mr. V. S. Masurkar for the respondents.

Mr. Natarajan requests for time as Mr. B. Ranganathan is not available.

We have gone through the application and none of the grounds given in the application for condonation of delay could make out sufficient cause for condoning the delay.

The application for condonation of delay is dismissed and the O. A. not entertained as barred by time.

Rec'd
26
28/6


(P.P. Srinivasan)
M(A)


(M.S. Deshpande)
V.C.

at 27/6/94
Order/Judgement despatched
to Applicant/Respondent (s)
on 1/7/94

8/1517